

ITEM NO.106

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).338/2012

SUMITRA & ANR.

Appellant(s)

VERSUS

STATE GOVT.OF DELHI

Respondent(s)

Date : 29-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
(Vacation Bench)

For Appellant(s)

Mr.Satish Kumar, AOR (N.P.)

For Respondent(s)

Mr.A.K.Panda, Sr.Adv.  
Ms.Manjula Gupta, Adv.  
Mr.Amit Sharma, Adv.  
Mr.B.V.Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Since none is present on behalf of the appellant,  
the matter is adjourned.

List in due course.

(ASHOK RAJ SINGH)  
COURT MASTER

(RAJINDER KAUR)  
COURT MASTER